

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
– Nomination of all the Judicial Officers working in the State of Telangana (excluding the Officers working on deputation) to participate in the Webinar on **(i)** ‘Trends in Technology – Cyber Crimes – Electronic Evidence; Issues and Challenges Search and Seizure of Electronic Evidence’ and **(ii)** ‘Hindu Intestate Succession after the advent of Act 39 of 2005’ on 26.06.2021 (Saturday) from 10.00 a.m. to 05.00 p.m., through Cisco Webex Events Video Connectivity – ORDERS – ISSUED.

READ: 1. Note dated 05.06.2021 approved by the Hon’ble President of the Academy.

2. Letter Roc.No.623/2021/TSJA-Sec’bad, dated 07.06.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1868/2021-B.SPL., DATED: 16.06.2021

The High Court is pleased to pass the following orders:

All the Judicial Officers working in the State of Telangana (excluding the Officers working on deputation) are hereby nominated to participate in the Webinar on **(i)** ‘Trends in Technology – Cyber Crimes – Electronic Evidence; Issues and Challenges Search and Seizure of Electronic Evidence’ and **(ii)** ‘Hindu Intestate Succession after the advent of Act 39 of 2005’ on 26.06.2021 (Saturday) from 10.00 a.m. to 05.00 p.m., through Cisco Webex Events Video Connectivity. The meeting ID is 1261117830.

NOTE: The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said programme.


REGISTRAR GENERAL
FAC: REGISTRAR (VIGILANCE)

To

1. All the Judicial Officers in the State.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. Special Judge for C.B.I Cases, Hyderabad.
8. **The Prl. District and Sessions Judges:**

(a) Adilabad,	(b) Karimnagar,	(c) Khammam,
(d) Mahabubnagar,	(e) Medak at Sangareddy,	(f) Nalgonda,
(g) Nizamabad,	(h) Rangareddy District at L.B.Nagar and (i) Warangal.	

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